

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER	: IA/860/IB/2020 IN
PETITION NUMBER	: CP/1307/IB/2018
NAME OF THE PETITIONER	: V. Venkata Sivakumar (Liquidator) M/s. The Jeypore Sugar Company Ltd
NAME OF THE RESPONDENTS	: Vidhi Vinayak Metals Pvt Ltd
UNDER SECTION	: Sec 33(2)(d) of LR, 2016 & Sec 60(5) of IBC, 2016 Rw Rule 11 NCLT Rules,2016

ORDER

Ld. Liquidator/Respondent Mr. V. Venkata Sivakumar and Ld. Counsel Mr. S. Sathyanarayanan for the Respondent are present.

List the matter on **25.03.2021** for hearing.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs